

Technical Training Institutes in Delhi

*317. **Shri Balraj Madhok:** Will the Minister of Labour and Employment be pleased to state:

(a) what is the total number of technical training institutes run by the Ministry of Labour in Delhi; and

(b) what is the total annual intake of trainees therein?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Seven.

(b) 1,884 seats in engineering trades (50% of the seats are filled in after every 9 months); and 600 seats in non-engineering trades (admissions are made annually).

Shortage of Newsprint

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- Shri Jinachandran:
 - Shri Kodyan:
 - Shri Subodh Hansda:
 - Shri Nek Ram Negi:
 - Shrimati Ila Palchoudhuri:
 - Shri Achar:
 - Shri Assar:
 - Shri Ram Krishan Gupta:
 - Shri Ajit Singh Sarhadi:
 - Shri Hem Barua:
 - Shri Arjun Singh Bhadauria:
 - Dr. Ram Subhag Singh:
 - Shri M. B. Thakore:
 - Shri Chuni Lal:
 - Shri N. M. Deb:
 - Shri P. G. Deb:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the acute shortage of newsprint and the consequent crisis facing the newspapers in the country; and

(b) what are the reasons for the shortage and what steps Government are taking for the procurement and distribution of sufficient supplies?

The Minister of Commerce (Shri Kanungo): (a) and (b). A shortage in availability of newsprint was apprehended a few weeks ago, as there were

some unexpected delays in the arrangements being completed for the import of supplies, chiefly from the Rupee Payment Countries. These arrangements have now been completed satisfactorily and some consignments have actually been received. Further supplies are also likely to become available in time from Canada and U.S.A. There is at the moment, therefore, no need to have any undue misgivings on this score.

Compensation to Refugees from East Pakistan

*319. **Shrimati Renu Chakravarty:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a substantial part of loan repayment by West Pakistan refugees is mere book adjustment of the compensation paid to them by Government;

(b) whether the matter of writing off loan repayments to East Pakistan refugees or some other form of relief is proposed by Government;

(c) whether the cases of those whose loans were paid in dribbles and over long years will also be reconsidered; and

(d) if not, the reasons therefor?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Under the Compensation Scheme, loans advanced to displaced persons from West Pakistan are to be treated as public dues and are to be deducted from the compensation before any payment is to be made. In the case of non-claimants, the loans are to be repaid in full. Unless a careful analysis of each case of a claimant displaced person is made, it is difficult to say what percentage of the loans advanced to them has been adjusted as public dues.

(b) No. Loans are to be repaid in accordance with the terms of the grant.